

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 21st May, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 24/2018(CZ) (M.A.No.88/18)	Rupesh Pethe Vs State of M.P. & Anr.	Mr. Rohit Sharma, Adv.	<u>10/07/18</u>
2.	Caveat Application No. 02/2018(CZ)	Makhanlal National University of Mass Communication Vs General Public at large of Rewa City At, & Distt. Rewa (MP)	Mr. R.G.Mahajan, Adv.	<u>10/07/18</u>
AFTER NOTICE				
3.	Original Application No. 95/2017(CZ) (M.A.No.392/17)	Shiv Lal Salvi & Ors. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	<u>10/07/18</u>
4.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	<u>10/07/18</u>
5.	Original Application No. 153/2017(CZ) (M.A.No.28/18)	Govind Sharma Vs State of Rajasthan & Ors.	Ms.Nikita Delauri, Adv. for Applicant	<u>10/07/18</u>
6.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	<u>10/07/18</u>
FOR COMPLETION OF PLEADINGS				
7.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr.RohitSharma,Adv.R-8&9 Ms. Parul Bhadoria, Adv. Mr. OmShankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv.	<u>10/07/18</u>
8.	Original Application No. 54/2015(CZ)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	<u>10/07/18</u>
9.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	<u>10/07/18</u>

FOR HEARING				
10.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors. Disposed on 04/04/14	Mr. Om S Shrivastava Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	<u>10/07/18</u>
FOR COMPLIANCE				
11.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	<u>10/07/18</u>
12.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	<u>10/07/18</u>
13.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	<u>10/07/18</u>
14.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	<u>09/07/18</u>
15.	Original Application No. 127/2013(THC) (M.A.No.343/17) (M.A.No.538/17) (M.A.No.12/18) (M.A.No.13/18) (M.A.No.27/18) (M.A.No.32/18) (M.A.No.33/18) (M.A.No.39/18) (M.A.No.41/18) (M.A.No.42/18) (M.A.No.43/18) (M.A.No.44/18) (M.A.No.45/18) (M.A.No.46/18) (M.A.No.47/18) (M.A.No.49/18) (M.A.No.50/18) (M.A.No.51/18) (M.A.No.52/18) (M.A.No.61/18) (M.A.No.62/18) (M.A.No.63/18) (M.A.No.64/18)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv.(RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv. Mr. Arvind Soni, Adv.	<u>09/07/18</u>

	(M.A.No.65/18) (M.A.No.67/18) (M.A.No.68/18) (M.A.No.85/18) (M.A.No.86/18)			
16.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	09/07/18
17.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	09/07/18

Note : No Hon'ble Members is posted in this bench. The Cases listed on 21-05-2018 shall be adjourned to 09-07-2018 and 10-07-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in